

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1076 OF 2019 IN
DFR NO. 2127 OF 2019**

Dated : 17th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Prayas (Energy Group) ... Appellant(s)
Versus
Gujarat Urja Vikas Nigam Limited & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Mr. Shubham Arya**

ORDER

Issue notice on IA No. 1076 of 2019 (waiver of court fee) as well as on main appeal returnable on 05.08.2019. Dasti, in addition, is permitted.

List the matter on **05.08.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj